

**Ruling Re: Notices of Adjournment Motion**

**HON. CHAIRPERSON:** Hon. Members, Hon. Speaker has received notices of Adjournment Motion from some Members on different issues. Hon. Speaker has disallowed all the notices of Adjournment Motion.

? (Interruptions)

14.06 hrs

**HON. CHAIRPERSON:** There are a large number of hon. Members who want to submit their matters under Rule 377. I will request all the hon. Members to lay their matters under Rule 377 on the Table of the House. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over the text of the matters at the Table of the House immediately. Only those matters shall be treated as laid for which text of the matters has been received at the Table within the stipulated time and the rest will be treated as lapsed.

? (Interruptions)